

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.213
C.P. (IB)/49(AHM)2024

Proceedings under Section 95 IBC

IN THE MATTER OF:

Indian Bank

.....Applicant

V/s

Prakash Lalchand Hinduja

.....Respondent

Order delivered on: 06/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Sumit Parikh, Adv. a.w. Mr. Manan Mehta, Adv.

For the Respondent

: None

ORDER

Re-list before the regular bench on 13.02.2024

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)